

604/04

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

no. 21. 25. 11. 04

Copies 2 order prepared for counsel for both sides.

20/11

30/11/04
S.O.

for further hearing on P/M.

20/11

20/11

Copy of common order of 20/5/05 issued to the Petitioner counsel.

The same copy for Govt. Counsel is issued with

OA no. 4/4/04.

The above mentioned original order is kept with OA no. 4/4/04.

S.O.

MP
25/5/05

Order dated - 25/11/04.

This past heard matter be listed before the Division Bench on 20/12/04.

Interim orders passed in this case earlier shall continue to remain in force until further orders.

Handover copies of this order to the Lt. Counsel for both the parties.

Member (J).

20.05.05

This at court disposed of in terms of common order passed on 4/4/04.

Member (J)

Chairman